

The labour involved being casual labour supplied by the handling contractor, as and when required, there is no liability for the Corporation to pay the wages to these workers during the non-functioning of the parboiling section.

**Loss of oil from Bombay High due to seepage**

4344. SHRI DIGVIJAY SINH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether about 17 million tonnes of recoverable oil has been seeped away in Bombay High and lost for ever because of lack of deployment of water injection techniques;

(b) total loss to the nation in terms of foreign exchange; and

(c) the reasons why the recommendation of lowering the production from 2,60,000 barrels to 1,80,000 barrels per day until the water injection system for maintaining reservoir pressure is installed was not followed ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMADUTT) : No, Sir.

(b) and (c). Do not arise.

**Fuel consumption of Standard Motors' Rover 2000**

4345. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Standard Motors' Rover 2000 meets the norms prescribed for being declared a fuel efficient car;

(b) if so, what is its fuel consumption; and

(c) if not, the reasons for giving the benefits of a fuel efficient engine to standard motor, especially for imported components and spares for its Rover 2000 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). As per the norms laid down by the Government, passenger car with engine capacity exceeding 1400 cc with a payload of 450 kgs at a steady speed of 50 km/hr. certified to run not less than 15 KM per litre of petrol is eligible to be considered fuel efficient. "Rover 2000" car of M/s Standard Motor Products of India Limited was certified as fuel efficient as per the prescribed norms.

(c) Does not arise.

**Educational facility to wards of employees in Public Undertakings**

4346. SHRI MAHABIR PRASAD YADAV : Will the Minister of ENERGY be pleased to state :

(a) whether it is the policy of Government to provide educational facility to the wards of the employees in the Public Undertakings under his Ministry;

(b) whether school facilities are limited to the school level,

(c) whether the wards of the employees in the Public Undertakings have to run from pillar to post for admission in the colleges for higher education; and

(d) if so, the reasons why Government do not take measures for establishing colleges to be affiliated to the University under the jurisdiction of which that public undertaking belongs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). The information is being collected and will be laid on the Table of the House.

**Bio-gas Development Projects Programme in Orissa**

4347. SHRI HARIHAR SOREN : Will the Minister of ENERGY be pleased to state :